NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/140/2016

NAME OF THE PETITIONER(S)

: S. Reha Banu

NAME OF THE RESPONDENT(S)

: M/s Green House Promoters P. Ltd &8 others

UNDER SECTION

: 397/398 and 237

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. ANIBUDH KRISHNAN Respondents 5 to9 B. A. SUJAY PRASANNA.

2. P. JAYAPRAKASH. for petitioner

3. S. manofkumon (For. B. phonoral) for Res- 1 to 4

ORDER

Shri P Jayaprakash, counsel for petitioner present. Shri Anirudh Krishnan, counsel for R5 to R9 present. Shri S Manoj Kumar, representing counsel for R1 to R4 present. Both the counsels for respondents sought time for filing counter in the petition filed by the petitioner on the valuation report. Time extended at request finally. Put up on 10.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)